

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
TOMAX INDIA SOFTWARE PRIVATE LIMITED**

|                                                                                                 |                                                                                                                                                                                                                                                                                                        |
|-------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of corporate person                                                                     | TOMAX INDIA SOFTWARE PRIVATE LIMITED                                                                                                                                                                                                                                                                   |
| 2. Date of incorporation of corporate person                                                    | June 27, 2003                                                                                                                                                                                                                                                                                          |
| 3. Authority under which corporate person is incorporated / registered                          | Registrar of Companies, Karnataka under the Companies Act, 2013                                                                                                                                                                                                                                        |
| 4. Corporate Identity Number / Limited Liability Identity number of corporate person            | U72900KA2003PTC032170                                                                                                                                                                                                                                                                                  |
| 5. Address of the registered office and principal office (if any) of corporate person           | Salesforce.com India Private Limited, Torrey Pines, 3rd Floor, Embassy Golflinks Software Business Park, Bangalore 560075                                                                                                                                                                              |
| 6. Liquidation commencement date of corporate person                                            | July 30, 2021                                                                                                                                                                                                                                                                                          |
| 7. Name, address, email address, telephone number and the registration number of the liquidator | Vinod Sunder Raman<br>318, 19 <sup>th</sup> Main, 41 <sup>st</sup> Cross, 5 <sup>th</sup> Block, HBR Layout, Bengaluru 560043<br><br>Email: <a href="mailto:vinod@vrconsulting.biz">vinod@vrconsulting.biz</a><br>Telephone number: +91-9845884410<br>Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206 |
| 8. Last date for submission of claims                                                           | August 29, 2021                                                                                                                                                                                                                                                                                        |

Notice is hereby given that TOMAX INDIA SOFTWARE PRIVATE LIMITED has commenced voluntary liquidation on July 30, 2021.

The stakeholders of TOMAX INDIA SOFTWARE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before August 29, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: July 31, 2021  
Place: Bengaluru

  
Vinod Sunder Raman  
Liquidator of TOMAX INDIA SOFTWARE PRIVATE LIMITED

